NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1571/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF

NAME OF THE PARTIES:

Vivek Chopra

V/s.

Wadhwa Group Holding Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

S. No.

NAME

DESIGNATION

SIGNATURE

Rachana Kapasi shah, Advocali i/Lo Pimenta Kapasi & Co.

ORDER

CP No.1571/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Side, list this matter on 19.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)